

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 130

TP 51-A/2016(CA 151 of 2014) with TP 51-B/2016(CA 152 of 2014) with TP 51/2016
(CP 116 of 2013)

Order under Section 397-398

IN THE MATTER OF:

Mr Girish Virprasad Jetly & Ors

.....Applicant

V/s

Sudama Chemtech Pvt Ltd & Ors

.....Respondent

Order delivered on ..28/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur K. Dalal, Advocate.

For the Respondent : Mr. Navin Pahwa, Sr. Advocate.

ORDER

The pleadings are complete.

Matter stands adjourned to 16.08.2021



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)